



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.02.2026

### NOTICE

Please take notice that the following matter listed in the Court – IV on 02.03.2026 will not be taken up. The next date of hearing will be notified later.

| S. No. | Case No.   | Name of the parties  | Counsel for Appellants | Counsel for Respondents   |
|--------|--|--|------------------------|---|
| 1.     | Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021<br><br><b>Part Heard</b> | MSTC Ltd.<br>Vs.<br>SPS Steel Rolling Mills Ltd. & Ors.<br><br><b>With</b> | Pallavi Pratap         | Charu Bansal<br>Vaijayant Paliwal<br>Nikhil Mathur-R2<br>Anup Kumar-R3    |
| 2.     | Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022<br><br><b>Part Heard</b> | SPS Steels Rolling Mills Ltd. & Anr.<br>Vs.<br>MSTC Ltd. & Anr.            | Anup Kmar              | Pallavi Pratap<br>Abhijeet Sinha<br>Vaijayant Paliwal<br>Nikhil Mathur-R2 |
| 3.     | Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022<br><br><b>Part Heard</b>    | MSTC Ltd.<br>Vs.<br>Crest Steel & Power Ltd. & Ors.<br><br><b>With</b>     | Pallavi Pratap         | Aakarshan Sahay<br>Daman Singh  |
| 4.     | Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021<br><br><b>Part Heard</b> | MSTC Ltd.<br>Vs.<br>Crest Steel & Power Pvt. Ltd.                          | Pallavi Pratap         | Nishtha Sachdeva  |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)